JANARDHANA POOJARY): (a) and (b). There is no proposal to formulate a scheme unearth black money. However. Government is formulating a "National Savings Scheme" with a view to providing incentive for savings. The details of the scheme are being worked out. The scheme will be implemented from 1st April, 1987.

[English]

Industrial Pollution Into Ganga River

2297. SHRI RAM DHAN: Will the ENVIRONMENT AND Minister of FORESTS be pleased to state:

- (a) whether public sector plants at Kanpur, Allahabad and Varanasi have failed to instal effluent treatment plants and are causing heavy pollution of the Ganga river; and
- (b) if so, the names of such undertakings and action taken against them?

THE MINISTER OF ENVIRONMENT AND FORESTS (SHRI BHAJAN LAL): (a) Yes, Sir.

Studies conducted bp the U.P. Pollution Control Board and the Central Board for the Prevention and Control of Water Pollution reveal that there are 15 central and state public sector undertakings at Kanpur, Allahabad and Varanasi which discharge without adequate treatment a total of about 52 Mld. of waste water either directly into the river Ganga or indirectly through sewers and drains.

- (b) The units concerned are as follows:
 - 1. Muir Mills, Kanpur.
 - 2. Ordnance Equipment Factory, Kanpur.
 - 3. New Victoria Mills, Kanpur.
 - 4. Diesel Locomotive Works. Varanasi.
 - 5. Tannery and Footwear Corporation of India, Kanpur.
 - Ordnance Factory, Armapur, Kanpur.

- 7. Blgin Mills (Unit-I), Kanpur.
- 8. Elgin Milis (Unit-II), Kanpur.
- 9. Hindustan Vegetable Oil Corporation, Kanpur.
- Lakshmi Rattan Cotton Milis, 10. Kanpur.
- Swedeshi Cotton Mills. Kanpur.
- 12. Atherton Cloth Mills, Kanpur.
- 13. Kappur Textile Mills. Kanpur.
- Panki Thermal Power House, Panki.
- Small Arm Factory, Arampur, Kappur.

U.P. Pollution Control Board has asked these units to ensure setting up of adequate treatment facilities within a specific time frame. Treatment facilities are under construction at:

- (i) Muir Mills, Kanpur.
- (ii) Ordnance Equipment Factory, Kanpur.
- (iii) New Victoria Mills, Kanpur.
- (iv) Diesel Locomotive Works, Varanasi.

These treatment plants are expected to be constructed by end of 1987.

The following units have initiated the preparation of schemes or construction of treatment plants:

- Tannery and Footwear Corporation of India, Kanpur.
- 2. Ordnance Factory, Arampur, Kappur.
- 3. Small Arm Factory, Arampur. Kanpur.
- 4. Elgin Mills (Unit-I), Kanpur.
- Elgin Mills (Unit-II), Kanpur.

- Hindustan Vogotable Oil Corporation, Kanpur,
- Lakshmi Rattan Cotton Milis, 7. Kanpur.
- Swadeshi Cotton Mills, Kanpur.
- 9. Atherton Cloth Mills, Kanpur.

No action has been taken by Kanpur Textile Mills and Panki Thermal Power House, Panki.

U.P. Pollution Control Board has issued notices to these units to ensure the setting up of treatment facilities.

Proposal to Raise Land Army

2298. SHRI S. JAIPAL REDDY: Will the Minister of PLANNING be pleased to to state :

- (a) whether there is any proposal to raise a land army in the country to combat poverty and unemployment; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI SUKH RAM): (a) There is no such proposal at present in the Central Plan Sector.

(b) Does not arise.

Import of Coin Blanks

2299. SHRI MURLI DEORA: Will the Minister of FINANCE be pleased to state :

- (a) the total amount spent on the import of coin blanks during the last five years;
- (b) whether Government propose to continue such imports; and
- (c) whether Government propose import latest coin making machines?

THE MINISTER OF STATE IN THE (SHRI OF FINANCE MINISTRY JANARDHANA POOJARY): (a) Coin blanks were first imported during 1983-84. The total amount spent on import of cupronickel coin blanks so far, is indicated below:

Year	Amount
1983-84	Rs. 1,27,91,345
1984-85	Rs. 6,25,85,744
1985-86	Rs. 8,54,18,880
1986-87	Rs. 7,10,43,120
Total	Rs. 23,18,39,089

- (b) Steps have been initiated for augmenting production of cupro-nickel blanks in the country. With such increase in domestic production, imports are expected to be phased out.
 - (c) Yes. Sir.

French Aid

2300. DR. V. VENKATESH: Will the Minister of FINANCE be pleased to state:

- (a) whether France has proposed a credit package of 3.5 billion Francs to India to cover the foreign exchange component of those projects in which F ench firms are participating; and
 - (b) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS AND MINISTER OF **STATE IN THE MINISTRY OF FINANCE** (SHRI BRAHMA DUTT): (a) and (b). France has offered financial packages totalling 3.8 billion Francs for the Dulhasti hydroelectric project in Jammu and Kashmir and the telecommunications factory at Bangalore. These offers by France are in addition to the general protocol credits provided by France for financing other mutually agreed projects.

Study of Uranium Smuggling by AEC

2302. SHRI MUKUL WASNIK: WIII the PRIME MINISTER be pleased to state :